

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
**To be heard on Friday the 20<sup>th</sup> day of October 2023 at 10.30 a.m**  
**(VIRTUAL MODE)**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and  
Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App AT) (CH) (Ins) No. 438/2022 IA No.1109/2022 IA No.1110 & 1111/2022	Shri Karshini Alloys Private Limited Vs Ramakrishnan Sadasivan  <b>WITH</b>	Mr. Vishal Ganda	Mr. TK Bhaskar Mr. Mayan H Jain
2	Comp App (AT) (CH) (Ins) No. 443/2022 IA No. 1118/2022 IA No. 1120/2022	Shri Karshini Alloys Private Limited Vs Ramakrishnan Sadasivan	Mr. Vishal Ganda	Mr. TK Bhaskar Mr. Mayan H Jain
3	Comp App (AT) (CH) (Ins) No. 326/2023 IA No. 992/2023	Afita Constructions Pvt. Ltd. Vs Dr. G.V. Narasimha Rao & Anr.  <b>WITH</b>	Mr. Pritesh A. Burad	Mr. Pradeep Joy- R1
4	Comp App (AT) (CH) (Ins) No. 331/2023 IA No. 1004/2023	Afita Constructions Pvt. Ltd. Vs Dr. G.V. Narasimha Rao & Anr.	Mr. Pritesh A. Burad	Mr. Pradeep Joy- R1

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	IA No. 890/2023 in Comp App (AT) (CH) (Ins) No. 293/2023 IA No. 891/2023	Millenium Steel India Private Limited Vs Sripatham Venkatasubramania Ramkumar, RP of Sical Logistics Ltd.	Ms. Revathi Manivannan	Mr. Pradeep Joy

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) No. 88/2023	V Sambasiva & Anr. Vs Verdant Life Science Pvt. Ltd. & 7 Ors.	Ms. B Srujana	

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) (Ins) No. 364/2023 For Stay IA No. 1116/2023	Mr. A Rajendra, Ex-Shareholder & Suspended Board of Director of Dharti Dredging & Infrastructure Ltd. Vs Mr. Gonugunta Madhusudhan Rao, RP of Dharti Dredging & Infrastructure Ltd.  <b>WITH</b>	Ms. Harshini Jhothiraman	
8	Comp App (AT) (CH) (Ins) No. 365/2023 For Stay IA No. 1117/2023 To dispense with IA No. 1118/2023	Mr. A Rajendra, Ex-Shareholder & Suspended Board of Director of Dharti Dredging & Infrastructure Ltd. Vs Mr. Gonugunta Madhusudhan Rao, RP of Dharti Dredging & Infrastructure Ltd. & 4 Ors.	Ms. Harshini Jhothiraman	
9	Comp App (AT) (CH) (Ins) No. 353/2023	The Central Goods And Service Tax Department Rep by: The Assistant Commissioner of Central Tax Vs Dr KV Srinivas, The Liquidator of M/s Veda Biofuel Ltd.	Mr. SR Sundar	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	IA No. 1124/2023 (Vacate the stay) in Comp App (AT) (CH) (Ins) No. 201/2023 For Stay IA No. 660/2023 For Exemption IA No. 661/2023 For Directions IA No. 779 & 857/2023	Earthin Projects Ltd Vs Indu Projects Ltd. & 3 Ors.	Mr. Kumar Anurag Singh	Mr. VVSN Raju- R1, R2 Mr. MV Swaroop- R3 Mr. Pranava Charan- R4

For Direction/Convenience Compilation

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	TA (AT) No. 248/2021 (CA (AT) (Ins) No. 900/2020)	Smt. Kamala Kumar & 25 Ors. Vs Bharath Hi - Tecch Builders Pvt. Ltd.	Mr. Ishaan George	Mr. Sandeep Bajaj
12	TA (AT) No. 268/2021 (CA (AT) No. 43/2020)	Sajan K Thomas & 3 Ors Vs Paragon Polymer Products Pvt. Ltd. & 5 Ors	Mr. Shobhit Jain	Goutham Shivshankar- R2- R6

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13	Comp. App (AT) (CH) (Ins) No.40/2021 For Condone Delay IA.No.91/2021 For Stay IA No. 92/2021 To implead IA No. 591/2023	Mathew CK & 27 Ors Vs Shri Kumar Rajan, RP Hindustan Newsprint Ltd. & 2 Ors	Mr. Pranava Charan	Mr. PV Vinod- R1 & R2 Mr. Shivshankar R Panicker- R3
14	TA No. 91/2021 (Comp App (AT) (Ins) No. 314/2020) Interim Relief IA No. 436/2021	Maple Tree Leather Goods Pvt Ltd Vs Savan Godiawala & 7 Ors  <b>WITH</b>	Mr. Pankaj Jain	Ms. Moulshree- R1 Mr. Sanyat Lodha Mr. Anant Merathia- R8

15	Comp App (AT) (CH) (Ins) No 329/2022 For Exemption IA No. 706/2022 Interim Injunction IA No. 707/2022	Mapletree Leather Goods Pvt. Ltd Vs Shivadutt Bannanje & 2 Ors	Mr. Ashok Kumar Jain	Ms. Lekha Chandrasekhar- R1 Mr. Chetan Chandrashekar- R2 & R3
16	TA (AT) No. 108/2021 (CA (AT) No. 58/2019)	Late Devraj Dhanram Represented by his L/Rs Mrs Geetha Devraj & Ors Vs Firebricks & Potteries Pvt. Ltd. & 10 Ors.	Mr. Balaji Srinivasan	Mr. AK Mysamy- R1, R3-R8
17	TA (AT) No. 176/2021 (CA (AT) (Ins) No. 438/2019	VNR Infrastructure Ltd Vs SS Rail Works Private Limited Through its Managing Director Mr. A. Srinivasulu Reddy <b>WITH</b>	Mr. T Ravichandran	Mr. M Anil Kumar
18	TA (AT) No. 177/2021 (CA (AT) (Ins) No. 440/2019)	VNR Infrastructures Limited Vs Dy.CSTE Const. & 2 Ors <b>WITH</b>	Mr. T Ravichandran	Mr. S Diwakar- R1 & R3 Mr. Mayank Jain- R2
19	TA (AT) No. 179/2021 (CA (AT) (Ins) No. 444/2019)	VNR Infrastructures Ltd Vs Rama Raghava Reddy <b>WITH</b>	Mr. T Ravichandran	Mr. Mayank Jain
20	TA (AT) No. 187/2021 (CA (AT) (Ins) No. 567/2019)	VNR Infrastructure Limited Through its Liquidator Mr. T.S.N Raja Vs The Chief Engineer	Mr. T Ravichandran	Ms. Shipra Shukla
21	TA (AT) No. 44/2022 (CA (AT) No. 324/2019)	M/s Synthite Industries Pvt. Ltd. Vs 3A Capital Services Ltd. & 7 Ors	Mr. CV Shailendram Mr. Jerin Asher Sojan	Mr. Saurabh Agarwal - R5
22	Comp App (AT) (CH) (Ins) No. 51/2022	J. Shobha Lalith, Proprietrix, Akash Cable Corporation Vs Swan Electric Contracts Company Pvt. Ltd	Mr. Sam Jayaraj Houston	Mr. John Wesly Mr. Thomas T Jacob

23	Comp App (AT) (CH) No. 56/2022	Eldorado Avenues Pvt. Ltd Vs Rege Engredea Pvt. Ltd. & 3 Ors	Mr.Y Suryanarayana	Mr. Aashish Jain Lunia- R1-R3
24	Comp App (AT) (CH) (Ins) No. 108/2022 For Stay IA No. 243/2022 To Dispense With IA No. 244/2022 Leave to file IA No. 245/2022	Telangana State Southern Power Distribution Co Ltd Hyderabad Vs Mr. T. Sathisan, RP of Splendid Metal Products Ltd & 2 Ors	Mr. Adithya Reddy	Mr. T Ravichandran- R1 Mr. Sandeep Bajaj- R2 Mr. Dwarakesh Prabhakaran- R3
25	Comp App (AT) (CH) (Ins) No. 112/2022 For Exemption IA No. 263/2022 For Stay IA No. 262/2022	Srinivasa Ediffice Pvt. Ltd. Vs ECI Infra Towers Company Pvt Ltd & Anr.	Mr. VVSN Raju	Ms. G. Kalpana R1 / RP
26	Comp App (AT) (CH) (Ins) No. 127/2022 Leave to file IA No. 299/2022 For Exemption IA No. 298/2022	Employees Provident Fund Organisation Vs T. Sathisan RP & 2 Ors	Mr. MS Viswanathan	Mr. T Ravichandran- R1 Mr. Sandeep Bajaj- R2, R3
27	Comp App (AT) (CH) (Ins) No. 355/2022 For Stay IA No. 806/2022	Urban Infrastructure Trustees Limited Vs M/s Ozone Propex Pvt Ltd.	Mr. K Gowtham Kumar	Mr. Vinod Kumar

Copy to:

By the order of Hon'ble Member (J)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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